

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
APPEAL NO.36 OF 2025 (SZ)**

IN THE MATTER OF:

Aranya Parisara Madhu Havamana
Badalavane Sangha

...Appellant

VERSUS

State of Karnataka

...Respondent(s)

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Filed by



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Date: 22.01.2026
Place: New Delhi

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
APPEAL NO. 36 OF 2025 (SZ)**

IN THE MATTER OF:

Aranya Parisara Madhu Havamana
Badalavane Sangha

...Appellant

VERSUS

State of Karnataka and Others

...Respondent(s)

MEMO ON BEHALF OF RESPONDENT NO. 4

It is humbly submitted that the Appeal has been filed assailing the permission granted vide order dated 24.01.2025 by the Deputy Conservator of Forests, Mangaluru Division for felling of trees for the construction of 400 KV Quad DC Transmission Lines by M/S Udupi Kasargode Transmission Limited. It is submitted in this regard that Respondent No. 4 has filed a report stating *inter alia* that the Appeal was already infructuous as on date of filing since as per the felling order dated 24.01.2025, felling was carried out and timber and firewood obtained from all 576 trees were transported to Central Timber Depot as per the transportation order issued on 20.02.2025 and 24.02.2025. While the same has been pleaded, the documents could not be placed on record owing to translation. Hence, the documents along with requisite translations are being filed along with this memo. True Copy along translated copy of transportation orders dated 20.02.2025 and 24.02.2025 are annexed herewith as **Annexure R-1 (Colly)**. It thus prayed that the same may be taken on record.

Date: 22.01.2026

Filed by



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ಕರ್ನಾಟಕ ಸರ್ಕಾರ



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ಉಪ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಗಳ ಕಛೇರಿ, ಮಂಗಳೂರು ವಿಭಾಗ, ಪಿಡಬ್ಲ್ಯೂಡಿ ಕಟ್ಟಡ, ನೆಹರೂ ಮೈದಾನದ ಬಳಿ, ಮಂಗಳೂರು-575001

ಸಂ: ಭೂಶಾಖೆ. ವಿವ-07/ಉಡುಪಿ - ಕಾಸರಗೋಡು ಲೈನ್/2019-20

ದಿನಾಂಕ: 20-02-2025.

Proposal No. FP/KA/TRANS/115396/2020.

ಇವರಿಗೆ,

ಸಹಾಯಕ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿ
ಹಾಗೂ ಉಪ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಯವರ
ತಾಂತ್ರಿಕ ಸಹಾಯಕರು,
ಮಂಗಳೂರು.

ವಿಷಯ : Diversion of 22.111 ha. Of forest area for Construction of 400 KV Quad D/C Transmission Line in forest land of Kallumudkuru, Thenkamijaru villages in Karkala Taluk of Udupi District Ulipadi Villages in Mangalore Taluk, Virakamba, Vitlamudnuru villages in Bantwal Taluk, of Dakshina Kannada District for length of 4.806 Km in favour of Udupi - Kasargode, Transmission Limited, New Delhi - reg ಮೂಲ ಮರ ಎಣಿಕೆ ಪಟ್ಟಿಯ 40% ಮೀರದಂತೆ ಕಡಿಯಲು ಉದ್ದೇಶಿಸಿರುವ ಮೀಸಲು ಅರಣ್ಯದ ಕಡಿದ ಮರಗಳ ಸೊತ್ತುಗಳನ್ನು ಸಾಗಾಟ ಮಾಡಲು ಅನುಮತಿ ನೀಡಿದ ಕ್ರಮವನ್ನು ಅಂಗೀಕರಿಸುವ ಕುರಿತು.

- ಉಲ್ಲೇಖ 1. ಈ ಕಛೇರಿಯ ಅಧಿಕೃತ ಜ್ಞಾಪನಾ ಪತ್ರ ಸಮ ಸಂಖ್ಯೆ ದಿನಾಂಕ: 24-01-2025.
2. ನಿಮ್ಮ ಕಛೇರಿಯ ಅಧಿಕೃತ ಜ್ಞಾಪನಾ ಪತ್ರ ಸಂಖ್ಯೆ ಸಅಸಂ: ಸ್ವರ್ ಲೈಟ್: ಜಿಎಲ್ 2425 ದಿನಾಂಕ: 20-02-2025.

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿಂತೆ ಉಲ್ಲೇಖ(1)ರ ಆದೇಶ ಪ್ರಕಾರ Project Manager, Sterlite Power, Udupi Kasaragode Transmission Limited ಇವರು Construction of 400 KV Quad D/C Transmission Line in forest land of Kallumudkuru, Thenkamijaru villages in Karkala Taluk of Udupi District, Ulipadi Villages in Mangalore Taluk, Veerakamba, Vitlamudnuru villages in Bantwal Taluk, of Dakshina Kannada District ಬಂಟ್ವಾಳ ವಲಯದ ವೀರಕಂಬ ಮೀಸಲು ಅರಣ್ಯದಲ್ಲಿ ವಿದ್ಯುತ್ ಟವರನ್ನು ಅಳವಡಿಸಲು 576 ಮರಗಳನ್ನು ಕಡಿಯಲು ಅನುಮತಿ ನೀಡಲಾಗಿರುತ್ತದೆ.

ಅದರಂತೆ ಉಲ್ಲೇಖ(2)ರ ನಿಮ್ಮ ಅಧಿಕೃತ ಜ್ಞಾಪನಾ ಪತ್ರದಲ್ಲಿ ಕಡಿಯಲು ಆದೇಶಿಸಿದ 576 ಮರಗಳ ಪೈಕಿ ಪ್ರಥಮ ಹಂತದಲ್ಲಿ 149 ಮರಗಳನ್ನು ಟವರ್ ಲೋಕೇಶನ್ ಜಾಗದ ಸಂಖ್ಯೆ: 163, 165, 166, 167 ಹಾಗೂ ಸದ್ರಿ ಲೋಕೇಶನ್ ಸಂಪರ್ಕಿಸುವ ಅಪ್ರೋಚ್ ರೋಡ್‌ನಲ್ಲಿ ಮರಗಳನ್ನು ಕಡಿದು ಪರಿವರ್ತಿಸಿದ್ದು, ಅವುಗಳಿಂದ ತಯಾರಿಸಿದ 13 ಮರಗಳಿಂದ 3.758 ಘ.ಮೀ. ಮೋಪು, 136 ವಿವಿಧ ಕಟ್ಟಿಗೆ ಜಾತಿಯ ಮರಗಳಿಂದ ಮತ್ತು ಮೋಪು ಜಾತಿಯ ಮರಗಳ ತಲೆಗೂನೆಯ ಕಟ್ಟಿಗೆ ಸೇರಿ ಒಟ್ಟು 31.000 ಘ.ಮೀ ಕಟ್ಟಿಗೆಯು ಎಣಿಕೆ ಪಟ್ಟಿ ಪ್ರಕಾರ ಸರಿಯಾಗಿರುತ್ತದೆ. ಭದ್ರತೆಯ ದೃಷ್ಟಿಯಿಂದ ಸದ್ರಿ ಸೊತ್ತುಗಳನ್ನು ಕೇಂದ್ರೀಯ ಮರ ಸಂಗ್ರಹಾಲಯ ಮಣ್ಣುಗುಂಡಿಗೆ ಸಾಗಿಸಲು ವಲಯ ಅರಣ್ಯಾಧಿಕಾರಿ, ಬಂಟ್ವಾಳ ವಲಯ ಇವರಿಗೆ ಸೂಚಿಸಿ, ಅಳತೆಪಟ್ಟಿಯನ್ನು ಅನುಮೋದಿಸಿ ನೀಡಿರುವ ನಿಮ್ಮ ಕ್ರಮವನ್ನು ಅಂಗೀಕರಿಸಿದೆ.


ಉಪ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿ,
ಮಂಗಳೂರು ವಿಭಾಗ, ಮಂಗಳೂರು.
20/2

ಕ್ರತಿಯನ್ನು :-
ವಲಯ ಅರಣ್ಯ ಅಧಿಕಾರಿ,
ಬಂಟ್ವಾಳ ವಲಯ,
ಬಂಟ್ವಾಳ.

ರವಾನಿಸಿದೆ
27 FEB 2025
ರವಾನೆ ಸಹಾಯಕರು

Translated Copy of Transportation Order dated 20.02.2025

Government of Karnataka



TELEPHONE NO:0824 – 2423913

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Office of Deputy Conservator of Forests Mangaluru Division Mangaluru, P.W.D Building, Near Nehru Maidan , Mangaluru –575001.

LAND:CR-07: Udupi –Kasargod line:2019-20

Dated:20-02-2025.

Proposal No. FP/KA/TRANS/115396/2020

To,

The Assistant Conservator of Forests
and Technical Assistant to
Deputy Conservator of Forests,
Mangaluru.

Sub : Diversion of 22.111 ha. of forest land for the construction of a 400 KV Quad D/C Transmission Line in the forest areas of Kallumudkuru and Thenkamijaru villages in Karkala Taluk of Udupi District, Ulipadi village in Mangaluru Taluk, and Veerakamba and Vitlamudnuru villages in Bantwal Taluk of Dakshina Kannada District, for a length of 4.806 km, in favour of Udupi–Kasaragode Transmission Limited, New Delhi — regarding the approval of the action taken to grant permission for the transportation of forest produce obtained from felling of trees in the Reserved Forest, not exceeding 40% of the original tree enumeration list.

Ref 1. This office's Official Memorandum of even number dated: 24-01-2025.

2. Your office Official Memorandum No. S.A.S.: Sterlite: GL 2425, dated 20-02-2025

With reference to the above subject, as per the order cited at reference (1), permission has been granted to the Project Manager, Sterlite Power, Udupi Kasaragode Transmission Limited, to fell 576 trees for the installation of electric transmission towers in the Veerakamba Reserved Forest of Bantwal Range, in connection with the construction of a 400 KV Quad D/C Transmission Line in the forest lands of Kallumudkuru and Thenkamijaru villages in Karkala Taluk of Udupi District, Ulipadi village in Mangaluru Taluk, and Veerakamba and Vitlamudnuru villages in Bantwal Taluk of Dakshina Kannada District.

Accordingly, as per your Official Memorandum cited at reference (2), out of the 576 trees ordered to be felled, 149 trees were felled and converted in the first stage at Tower Location Nos. 163, 165, 166, 167, and along the approach road connecting the said tower locations. From these trees, timber comprising 3.758 cubic metres of firewood obtained from 13 timber trees, and timber from 136 trees of various species along with head-load firewood of timber species, total 31.000 cubic metres, has been found to be correct as per the enumeration list. In view of safety considerations, approval is hereby

accorded to your action of instructing the Range Forest Officer, Bantwal Range, to transport the said forest produce to the Central Timber Depot, Mannagundi, and of approving and issuing the measurement statement.

Deputy Conservator of Forests,
Mangaluru Division, Mangaluru.

To:
The Range Forest Officer,
Bantwal Range,
Bantwal.”

ಕರ್ನಾಟಕ ಸರ್ಕಾರ



ದೂರವಾಣಿ : 0824-24239130824/2411242
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ಉಪ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಗಳ ಕಛೇರಿ, ಮಂಗಳೂರು ವಿಭಾಗ, ಪಿಡಬ್ಲ್ಯೂಡಿ ಕಟ್ಟಡ, ನೆಹರೂ ಮೈದಾನದ ಬಳಿ, ಮಂಗಳೂರು-575001

ಸಂ: ಭೂಶಾಖೆ. ವಿವ-07/ಉಡುಪಿ - ಕಾಸರಗೋಡು ಲೈನ್/2019-20

ದಿನಾಂಕ: 24-02-2025.

Proposal No. FP/KA/TRANS/115396/2020.

ಇವರಿಗೆ,

ಸಹಾಯಕ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿ
ಹಾಗೂ ಉಪ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಯವರ
ತಾಂತ್ರಿಕ ಸಹಾಯಕರು,
ಮಂಗಳೂರು.

ವಿಷಯ : Diversion of 22.111 ha. Of forest area for Construction of 400 KV Quad D/C Transmission Line in forest land of Kallumudkuru, Thenkamijaru villages in Karkala Taluk of Udupi District Ulipadi Villages in Mangalore Taluk, Virakamba, Vitlamudnuru villages in Bantwal Taluk, of Dakshina Kannada District for length of 4.806 Km in favour of Udupi - Kasargode, Transmission Limited, New Delhi - reg ದ್ವಿತೀಯ / ಕೊನೆಯ ಹಂತದಲ್ಲಿ ಕಡಿದು ಪರಿವರ್ತಿಸಿದ ಮರಗಳ ಸೊತ್ತುಗಳನ್ನು ಕೇಂ.ಮ.ಸಂ. ಮಣ್ಣುಗುಂಡಿಗೆ ಸಾಗಾಟ ಮಾಡಲು ಅನುಮತಿ ನೀಡಿದ ಕ್ರಮವನ್ನು ಅಂಗೀಕರಿಸುವ ಕುರಿತು.

- ಉಲ್ಲೇಖ 1. ಈ ಕಛೇರಿಯ ಅಧಿಕೃತ ಜ್ಞಾಪನಾ ಪತ್ರ ಸಮ ಸಂಖ್ಯೆ ದಿನಾಂಕ:24-01-2025.
2. ಈ ಕಛೇರಿ ಪತ್ರ ಸಮ ಸಂಖ್ಯೆ ದಿನಾಂಕ:20-02-2025.
3. ನಿಮ್ಮ ಕಛೇರಿಯ ಅಧಿಕೃತ ಜ್ಞಾಪನಾ ಪತ್ರ ಸಂಖ್ಯೆ ಸಅಸಂ: ಸ್ವರ್ ಲೈಟ್: ಜಿಎಲ್ /2024-25, ದಿನಾಂಕ: 20-02-2025 ಮತ್ತು 24-02-2025.

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿಂತೆ ಉಲ್ಲೇಖ(1)ರ ಆದೇಶ ಪ್ರಕಾರ Project Manager, Sterlite Power, Udupi Kasaragode Transmission Limited ಇವರು Construction of 400 KV Quad D/C Transmission Line in forest land of Kallumudkuru, Thenkamijaru villages in Karkala Taluk of Udupi District, Ulipadi Villages in Mangalore Taluk, Veerakamba, Vitlamudnuru villages in Bantwal Taluk, of Dakshina Kannada District ಬಂಟ್ವಾಳ ವಲಯದ ವೀರಕಂಬ ಮೀಸಲು ಅರಣ್ಯದಲ್ಲಿ ವಿದ್ಯುತ್ ಟವರನ್ನು ಅಳವಡಿಸಲು 576 ಮರಗಳನ್ನು ಕಡಿಯಲು ಅನುಮತಿ ನೀಡಲಾಗಿರುತ್ತದೆ.

Translated Copy of Transportation Order dated 24.02.2025

Government of Karnataka



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LAND: CR-07: Udupi –Kasargod line:2019-20

Dated:24-02-2025.

Proposal No. FP/KA/TRANS/115396/2020

To,

The Assistant Conservator of Forests
and Technical Assistant to
Deputy Conservator of Forests,
Mangaluru.

Sub : Diversion of 22.111 ha. Of forest area for Construction of 400 KV Quad D/C Transmission Line in forest land of Kallumudkuru, Thenkamijaru villages in Karkala Taluk of Udupi District Ulipadi Villages in Mangalore Taluk, Virakamba, Vitlamudnuru villages in Bantwal Taluk, of Dakshina Kannada District for length of 4.806 Km in favour of Udupi – Kasargode, Transmission Limited, New Delhi – reg “Regarding the approval of the action taken to grant permission for transporting the timber obtained by felling and conversion in the second / final stage to the K.M.S. depot, Mannagundi.”

- Ref 1. This office’s Official Memorandum of even number dated: 24-01-2025.
2. This office letter of even number dated: 20-02-2025.
3. Your office Official Memorandum No. S.A.S.: Sterlite: GL / 2024–25, dated 20-02-2025 and 24-02-2025.

With reference to the above subject, as per the order cited at reference(1), permission has been granted to the Project Manager, Sterlite Power, Udupi Kasaragode Transmission Limited, to fell 576 trees for the installation of electric transmission towers in the Veerakamba Reserved Forest of Bantwal Range, in connection with the construction of a 400 KV Quad D/C Transmission Line in the forest lands of Kallumudkuru and Thenkamijaru villages in Karkala Taluk of Udupi District, and Ulipadi village in Mangaluru Taluk, and Veerakamba and Vitlamudnuru villages in Bantwal Taluk of Dakshina Kannada District.

Accordingly, as per this office letter cited at reference (2), approval has been accorded to your permission to transport the forest produce obtained by felling and conversion of 149 trees in the first stage, out of the total 576 trees ordered to be felled, to the Central Timber Depot.

Now, as per your Official Memorandum cited at reference (3), out of the 576 trees ordered to be felled, 149 trees were felled in the first stage and the remaining 427 trees were cleared in the second

stage. Trees were felled and converted at Tower Location Nos. 168/0, 168/1, 168/2 and 169/0, as well as along the approach road connecting the said tower locations. From the trees so felled and converted, timber comprising 85 logs obtained from 38 trees, 18.862 cubic metres of firewood, and timber measuring a total of 77.000 cubic metres obtained from 389 trees of various species, including head-load firewood of timber species, has been found to be correct as per the enumeration list. In view of safety considerations, approval is hereby accorded to your action of instructing the Range Forest Officer, Bantwal Range, to transport the said forest produce to the Central Timber Depot, Mannagundi, and of approving and issuing the measurement statement.

Deputy Conservator of Forests,
Mangaluru Division, Mangaluru.

To:
The Range Forest Officer,
Bantwal Range,
Bantwal.”